Annexure-3 Name of the corporate debtor: Aditya Chemtec Private Limited; Date of commencement of CIRP:28/03/2023; List of creditors as on:18/04/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| 5 | l. N | ame of | Identification | Details of claim | | Details of claim admitted | | | | | | Amount | Amount | Amount | Amount | Remarks, if |
|----|---------------|---------|-----------------------|------------------|--------------|---------------------------|--------------|-------------------|------------|---------|----------|----------|--------|-----------|----------------|---|
| N | o. c | reditor | No. | Date of | Amount | Amount | Nature of | Amount | Amount | Whether | % | of | of | of | of claim under | any |
| | | | | receipt | claimed | of claim admitted | claim | covered by | covered by | | | continge | | claim not | verificati on | |
| | | | | | | | | security interest | guarantee | party? | share in | nt claim | mutual | admitted | | |
| | | | | | | | | | | | CoC | | dues, | | | |
| 1 | HDFC Bank Lir | mited | L65920MH1994PLC080618 | 11-04-2023 | 2637343.24 | 2637343.24 | Vehicle Loan | 2637343.24 | nil | No | 34.59% | nil | nil | nil | 2637343.24 | Since Suspended Directors of CD are not |
| | | | | | | | | | | | | | | | | traceable claims have been admitted on |
| | | | | | | | | | | | | | | | | provisional basis |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| To | al | | · | | 26,37,343.24 | 26,37,343.24 | - | 26,37,343.24 | | - | 0.34587 | 0 | 0 | 0 | 26,37,343.24 | 0 |

Count



